



\$~6, 17, 18 & 25 to 99

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 2970/2021

M/S DRA AADITHYA PROJECTS PVT. LTD. .... Petitioner  
Through: Mr. Monish Panda, Mr. Mrinal Bharat  
Ram, Mr.Prabjot Hora, Advs.  
versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Yunus Malik, Adv. for NAA.

\$~17

+ W.P.(C) 2785/2021 & CM APLL.8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD .... Petitioner  
Through: Mr. Sujit Ghosh and Mr. Mannat  
Waraich, Advs.  
versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr.Zoheb Hossain with Ms.Tulika  
Gupta, Advs. for R-2 & 3.  
Mr.Gyanender Singh, Adv.for NAA

\$~18

+ W.P.(C) 3254/2021 & CM No.9933/2021

GILLETTE INDIA LTD .... Petitioner  
Through: Mr.V. Lakshmikumaran,  
Mr.B.L.Narasimhan, Mr.Charanya  
Lakshmikumaran, Mr.Karan Sachdev,  
Mr.Agrim Arora, Mr.Avisha Khatri,  
Advocates  
versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr.Tushar Mehta, SG with Mr.Zoheb



Hossain, Sr. SC and Ms.Tulika Gupta,  
Advs. for NAA.

Mr. Asheesh Jain, CGSC with Mr.  
Adarsh Kr. Gupta Advocate for UOI.

\$~25

+ W.P.(C) 10999/2018

M/S PYRAMID INFRATECH PRIVATE LIMITED ..... Petitioner

Through: Mr.Abhishek A Rastogi and  
Mr.Pratyushprava Saha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vinod Diwakar, CGSC with  
Mr. BN Dubey, Advocate for UOI.  
Mr.Tushar Mehta, SG with Mr.Zoheb  
Hossain, Sr. SC and Ms.Tulika Gupta,  
Advs. for NAA.

Ms. Sonu Bhatnagar, Sr. Standing  
Counsel, with Ms. Venus Mehrotra,  
Adv. & Ms. Kanak Grover, Adv. for  
R-3.

\$~26

+ W.P.(C) 12444/2018 & CM Nos.48351-52/2018

MASCOT BUILDCON PRIVATE LIMITED ..... Petitioner

Through: Mr.Aseem Mehrotra, Adv.

versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

..... Respondents

Through: Mr. Tushar Mehta, Solicitor General  
with Mr. Ravi Prakash, Mr. Zoheb  
Hossain, Mohd, Shahan Ulla, Mr.  
Farman Ali and Mr. Vivek Gurnani,  
Advocates for NAA & DGAP  
Mr.Gyanender Singh, Adv.for NAA



\$~27

+ W.P.(C) 12647/2018  
LIFESTYLE INTERNATIONAL PVT. LTD. .... Petitioner  
Through: Mr. Tarun Gulati, Sr. Advocate with  
Mr. Mr. Sparsh Bhargava, Mr.  
Vinayak Mathur Advocates  
  
versus  
UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Anurag Ahluwalia CGSC for  
R1/UOI.  
Mr. Tushar Mehta, SG with Mr. Zoheb  
Hossain, Sr. SC and Ms. Tulika Gupta,  
Advs. for NAA.  
Mr. Anurag Ahluwalia, CGSC.

\$~28

+ W.P.(C) 13194/2018  
SHARMA TRADING COMPANY .... Petitioner  
Through: Mr. Naresh Thacker, Mr. Kumar  
Visalaksh, Mr. Udit Jain, Advocate  
  
versus  
UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Anurag Ahluwalia CGSC for  
R1/UOI.  
Ms. Aakanksha Kaul, Mr. Manek  
Singh, Advs. for NAA  
Mr. Anurag Ahluwalia, CGSC.

\$~29

+ W.P.(C) 378/2019  
HINDUSTAN UNILEVER LIMITED .... Petitioner  
Through: Mr. C.S Lodha, Sr. Adv. with  
Ms. Vanita Bhargava, Mr. Ajay  
Bhargava, Ms. Shweta Kabra, Ms.  
Perna Singh, Advs.  
  
versus  
UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Vikrant N Goyal Advocate.



\$~30

+ W.P.(C) 1418/2019 & CM No.6501/2019  
M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL,  
PROPRIETOR ..... Petitioner  
Through: Mr.Swarnendu Chaterjee, Adv.

versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH:  
ITS SECRETARY & ORS. .... Respondents

Through: Mr. Tarun Gulati, Sr. Advocate with  
Mr. Mr. Sparsh Bhargava,  
Mr.Vinayak Mathur Advocates  
Mr.Ashish Verma and Mr.Debopriyo  
Moulik, Advs. for the respondents.

\$~31

+ W.P.(C) 1655/2019  
M/S EXCEL RASAYAN PRIVATE LIMITED ..... Petitioner  
Through: Mr.Abhishek A Rastogi and  
Mr.Pratyushprava Saha, Mr.Ajay  
Bhargava, Advs

versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr.Gyanendra Singh, SC for NAA

\$~32

+ W.P.(C) 2347/2019

JUBILANT FOODWORKS LTD. & ANR. .... Petitioners

Through: Mr. Mukul Rohatgi, Sr. Advocate  
with Mr. V. Lakshmikumaran,  
Mr. B. L. Narasimhan, Mr. Charanya  
Lakshmikumaran, Mr. Karan  
Sachdev, Mr. Darshan Machchhar,  
Mr. Agrim Arora, Mr. Rohan  
Muralidharan and Ms. Avisha Khatri,  
Advocates.

versus



UNION OF INDIA & ORS.

..... Respondents

Through Mr.Tushar Mehta, SG with Mr.Zoheb  
Hossain, Sr. SC and Ms.Tulika Gupta,  
Advs. for NAA.

\$~33

+ W.P.(C) 3759/2019

MASCOT BUILDCON PRIVATE LTD.

..... Petitioner

Through: Mr.Aseem Mehrotra, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb  
Hossain, Sr. SC and Ms.Tulika Gupta,  
Advs. for NAA.  
Mr. Farman Ali, SPC, Mr.Athar Raza  
Farooquei, Adv. for UOI.

\$~34

+ W.P.(C) 4213/2019

ABBOTT HEALTHCARE PRIVATE LIMITED & ANR.

..... Petitioners

Through: Mr. Rohan Shah, Ms Vanita  
Bhargava, Mr. Ajay Bhargava, Ms.  
Shweta Kabra, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC  
With Kushagra Kumar, Adv  
For Respondent/UOI.  
Mr.Anurag Ahluwalia CGSC for  
R1/UOI.  
Mr.Tushar Mehta, SG with Mr.Zoheb  
Hossain, Sr. SC and Ms.Tulika Gupta,  
Advs. for NAA.



\$~35

+ W.P.(C) 4818/2019

M/S CLOUDTAIL INDIA PVT. LTD & ANR. .... Petitioners

Through: Mr.V. Lakshmikumaran,  
Mr.B.L.Narasimhan, Mr.Charanya  
Lakshmikumaran, Mr.Karan Sachdev,  
Mr.Agrim Arora, Mr.Avisha Khatri,  
Advocates

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Chandra Prakash, Advocate for  
DGAP and NAA.

\$~36

+ W.P.(C) 5558/2019 & CM No.24368/2019

UNICHARM INDIA PVT. LTD.

..... Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad  
Singh, Mr.K. Gurumurthy, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Farman Ali, SPC, Mr.Athar Raza  
Farooquei, Adv. for UOI.  
Mr. Anurag Ahluwalia, CGSC.

\$~37

+ W.P.(C) 7743/2019

RECKITT BENCKISER INDIA PRIVATE LIMITED .... Petitioner

Through: Mr. P. Chidambaram, Sr. Adv. with  
Mr. R. Jawahar. Mr. Siddharth Bawa  
Mr. Anuj Garg, Mr. Mohit Sharma  
Advs..

versus



UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr.Abhay Prakash Sahay, CGSC,  
Ms. Mannu Singh, Mr.Kunal  
Dhawan, Ms.Swayamprabha, Advs  
for UOI.

Mr. Asheesh Jain, CGSC with Mr.  
Adarsh Kr. Gupta Advocate  
Mr.Tushar Mehta, SG with Mr.Zoheb  
Hossain, Sr. SC and Ms.Tulika Gupta,  
Advs. for NAA.

\$~38

+ W.P.(C) 8162/2019

AFFINITI ENTERPRISES

..... Petitioner

Through: Mr. R. Jawahar. Mr. Siddharth Bawa  
Mr. Anuj Garg, Mr. Mohit Sharma  
Advs..

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent

Through: Mr.Abhay Prakash Sahay, CGSC,  
Ms. Mannu Singh, Mr.Kunal  
Dhawan, Ms.Swayamprabha, Advs  
for UOI.

Mr. Ravi Chawla with Mr. Avi Kalra  
and Mr. Avneesh Upadhyay,  
Advocates for R-2 & 3

\$~39

+ W.P.(C) 7910/2019 & CM No.32779/2019

SALARPURIA REAL ESTATE PVT. LTD

..... Petitioner

Through: Mr.Abhishek A Rastogi and  
Mr.Pratyushprava Saha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Abhay Prakash Sahay, CGSC,  
Ms. Mannu Singh, Mr.Kunal



Dhawan, Ms.Swayamprabha, Advs for UOI.

Mr.Sushil Kumar Pandey, SPC Mr.Rahul Mourya, Adv. For UOI.

Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA.

\$~40

+ W.P.(C) 7911/2019

SATTVA DEVELOPERS PVT. LTD

..... Petitioner

Through: Mr.Abhishek A Rastogi and Mr.Pratyushprava Saha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs for UOI.

Mr.Gyanendra Singh, SC for NAA.

\$~41

+ W.P.(C) 8078/2019

M/S SATYA ENTERPRISES

..... Petitioner

Through: Mr.Sumit K Batra, Mr.Manish Khurana, Mr.Kunal Yograj Verma, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Sushil Kumar Pandey, SPC, Mr.Rahul Mourya, Adv. For UOI. Mr.Satyakam Advocate for R-4 GNCTD.

Mr.Ashish Verma and Mr.Debopriyo Moulik, Advs. for the respondents.

\$~42

+ W.P.(C) 9053/2019

UNICHARM INDIA PVT. LTD

..... Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad Singh, Mr.K. Gurumurthy, Advs.





versus  
UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Farman Ali, SPC, Mr. Athar Raza  
Farooquei, Adv. for UOI.

\$~43

+ W.P.(C) 9248/2019  
SINGNATURE BUILDERS PVT LTD ..... Petitioner  
Through: Mr. Puneet Agrawal, Ms. Hemlata  
Rawat and Ms. Purvi Sinha, Adv.

versus  
UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Kavindra Gill, GP for UOI.  
Mr. Tushar Mehta, SG with Mr. Zoheb  
Hossain, Sr. SC and Ms. Tulika Gupta,  
Adv. for NAA.

\$~44

+ W.P.(C) 11253/2019 & CM No. 46337/2019  
LIFESTYLE INTERNATIONAL PVT. LTD. .... Petitioner  
Through: Mr. Tarun Gulati, Sr. Adv. with  
Mr. Sparsh Bhargava, Mr. Vinayak  
Mathur Advocates

versus  
UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Tushar Mehta, SG with Mr. Zoheb  
Hossain, Sr. SC and Ms. Tulika Gupta,  
Adv. for NAA.  
Mr. Rajesh Kumar, Adv. for UOI.

\$~45

+ W.P.(C) 12355/2019  
PARAMOUNT, PROPBUILD PVT. LTD. .... Petitioner  
Through: Mr. Giriraj Subramaniam, Adv.

versus  
UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Ruchir Mishra and Mr. Mukesh  
Kumar Tiwari Advocates for UOI



Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA.

\$~46

+ W.P.(C) 12717/2019

BHARTIYA CITY DEVELOPERS PVT LTD ..... Petitioner  
Through: Mr.Abhishek A Rastogi and  
Mr.Pratyushprava Saha, Advs.  
versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Vikram Jetly CGSC for UOI.  
Mr. Chandra Prakash, Advocate for  
DGAP and NAA.

\$~47

+ W.P.(C) 12847/2019 & CM No.52474/2019

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD. .... Petitioner  
Through: Mr.Puneet Agrawal, Ms.Hemlata  
Rawat and Ms.Purvi Sinha, Advs.  
versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Vikram Jetly CGSC for UOI.  
Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA.  
Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2 & 5.



\$~48

+ W.P.(C) 969/2020 & CM APPL.5342/2020

NESTLE INDIA LTD. & ANR.

..... Petitioners

Through: Mr.V. Lakshmikumaran,  
Mr.B.L.Narasimhan, Mr.Charanya  
Lakshmikumaran, Mr.Karan Sachdev,  
Mr.Agrim Arora, Mr.Avisha Khatri,  
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Kritiman Singh, CGSC, Mr.Waize  
Ali Noor, Ms.Srirupa Nag, Mr.Taha  
Yasin, Advs. for UOI.  
Mr.Tushar Mehta, SG with Mr.Zoheb  
Hossain, Sr. SC and Ms.Tulika Gupta,  
Advs. for NAA.

\$~49

+ W.P.(C) 1171/2020

IFB INDUSTRIES LTD,

..... Petitioner

Through: Mr. S. Ganesh, Senior Advocate, Mr.  
U. A Rana and Mr. Himanshu Mehta  
Advocates

versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb  
Hossain, Sr. SC and Ms.Tulika Gupta,  
Advs. for NAA.

\$~50

+ W.P.(C) 1406/2020 & CM No.4879/2020

M/S FRIENDS LAND DEVELOPERS

..... Petitioner

Through: Mr.Prakash Kumar and Ms. Rashmi  
Singh, Advs.



versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Rajesh Kumar, Adv. for UOI.  
Ms.Sonia Sharma, Adv. for R2 & 3.  
Ms. Sonu Bhatnagar, Sr. Standing  
Counsel, with Ms. Venus Mehrotra,  
Adv. & Ms. Kanak Grover, Adv for  
R-4 & 5

\$~51

+

W.P.(C) 1780/2020

JOHNSON & JOHNSON PVT.LTD

..... Petitioner

Through:

Mr.V. Lakshmikumaran,  
Mr.B.L.Narasimhan, Mr.Charanya  
Lakshmikumaran, Mr.Karan Sachdev,  
Mr.Agrim Arora, Mr.Avisha Khatri,  
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Vikram Jetly CGSC for UOI  
Mr.Tushar Mehta, SG with Mr.Zoheb  
Hossain, Sr. SC and Ms.Tulika Gupta,  
Advs. for NAA.  
Ms. Sonu Bhatnagar, Sr. Standing  
Counsel, with Ms. Venus Mehrotra,  
Adv. & Ms. Kanak Grover, Adv. for  
R-4.

\$~52

+

W.P.(C) 2083/2020 & CM No.7369/2020

FUSION BUILDTECH PVT LTD

..... Petitioner

Through:

Mr.Abhishek A Rastogi and  
Mr.Pratyushprava Saha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Rajesh Kumar, Adv. for UOI.  
Mr. Aman Malik, Adv. for NAA.  
Ms. Sonu Bhatnagar, Sr. Standing



Counsel, with Ms. Venus Mehrotra,  
Adv. & Ms. Kanak Grover, Adv. for  
R-4

\$~53

+ W.P.(C) 2084/2020 & CM No.7371/2020

ASTER INFRAHOME PVT LTD

..... Petitioner

Through: Mr.Abhishek A Rastogi and  
Mr.Pratyushprava Saha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Rajesh Kumar, Adv. for UOI.  
Mr. Mr.Samir Malik, Adv. for NAA.  
Ms. Sonu Bhatnagar, Sr. Standing  
Counsel, with Ms. Venus Mehrotra,  
Adv. & Ms. Kanak Grover, Adv. for  
R-4.

\$~54

+ W.P.(C) 2445/2020

MIS SARVPRIYA SECURITIES PVT. LTD

..... Petitioner

Through: Mr.Puneet Agrawal, Ms.Hemlata  
Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb  
Hossain, Sr. SC and Ms.Tulika Gupta,  
Advs. for NAA.  
Mr. Aman Malik, Adv. for NAA.

\$~55

+ W.P.(C) 2490/2020

JOHNSON & JOHNSON PVT LTD,

..... Petitioner

Through: Mr.V. Lakshmikumaran,  
Mr.B.L.Narasimhan, Mr.Charanya  
Lakshmikumaran, Mr.Karan Sachdev,  
Mr.Agrim Arora, Mr.Avisha Khatri,  
Advocates



versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA.

\$~56

+ W.P.(C) 2742/2020 & CM No.9552/2020

ACME HOUSING INDIA PVT. LTD.

..... Petitioner

Through: Mr. Prateek Bansal, Mr. Vineet Nagla, Mr. Anand Landge, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. B.N.P. Pathak, SGSC for UOI. Mr. Samir Malik, Advocate for NAA.

\$~57

+ W.P.(C) 3737/2020

PHIILIPS INDIA LIMITED.

..... Petitioner

Through: Mr.Shashank Shekhar, Mr.Tushar Joshi, Mr.Vishal Gourav, Advs

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vipul Agrawal, Advocate for R-2&3.  
Ms. Mansie jain, advocate for R-8  
Mr.Samir Malik, Adv. for NAA.  
Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-5 to R-7.  
Ms. Mansie Jain, Adv for R-8.

\$~58

+ W.P.(C) 3910/2020

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR

..... Petitioners

Through: Mr. Kamal Sawhney with Mr. Sparsh



Bhargava, Mr. Vinayak Mathur,  
Ankit Sachdeva, Advocates

versus

UNION OF INDIA & ORS

..... Respondents

Through:

Mr.Tushar Mehta, SG with Mr.Zoheb  
Hossain, Sr. SC and Ms.Tulika Gupta,  
Advs. for NAA.

\$~59

+

W.P.(C) 3911/2020

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through:

Mr.Puneet Agrawal, Ms.Hemlata  
Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Tushar Mehta, SG with Mr.Zoheb  
Hossain, Sr. SC and Ms.Tulika Gupta,  
Advs. for NAA.

Mr.Rajeev K Panday, ASG,  
Mr.Rajeev M. Roy, Adv. for State of  
Haryana

Ms. Sonu Bhatnagar, Sr. Standing  
Counsel, with Ms. Venus Mehrotra,  
Adv. & Ms. Kanak Grover, Adv. for  
R-5 to 7.

\$~60

+

W.P.(C) 4131/2020

MS. SAMSONITE SOUTH ASIA PVT. LTD ..... Petitioner

Through: Mr.Alok Yadav, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Asheesh Jain, CGSC, Mr. Adarsh  
Kr. Gupta, Adv. for UOI.

Mr.Tushar Mehta, SG with Mr.Zoheb  
Hossain, Sr. SC and Ms.Tulika Gupta,  
Advs. for NAA.



Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv.

\$~61

+ W.P.(C) 4345/2020

RECKITT BENCKISER INDIA PRIVATE LIMITED ..... Petitioner

Through: Mr. P. Chidambaram, Sr. Adv. With Mr. R. Jawahar. Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit Sharma Advs..

versus

UNION OF INDIA AND ORS & ORS. .... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA.

\$~62

+ W.P.(C) 4348/2020

APEX MEADOWS PVT LTD ..... Petitioner

Through: Mr.V.Lakshmikumaran, Mr.B.L.Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr.Agrim Arora, Mr.Avisha Khatri, Advocates

versus

UNION OF INDIA & ORS. .... Respondents

Through: Ms. Neha Malik, Adv. for R-2 & 3. Ms. Prity Kumari and M. Rambabu, Advs.

\$~63

+ W.P.(C) 4375/2020

M/S PATANJALI AYURVED LTD ..... Petitioner

Through: Mr.S.Ganesh, Sr. Adv. with Mr.Priyadarshi Manish, Ms Anjali J Manish, Ms Kinjal Shrivastava, Advs.

versus





UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Adv. for NAA.

\$~64

+ W.P.(C) 4516/2020

MCNROE CONSUMER PRODUCTS PVT. LTD. .... Petitioner

Through: Mr. Tarun Gulati, Senior Adv. with Mr. Kumar Visalaksh, Mr. Udit Jain, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Adv. for NAA.  
Mr. Farman Ali, SPC, Mr.Athar Raza Farooquei, Adv. for UOI.

\$~65

+ W.P.(C) 4607/2020

AFFINITI ENTERPRISES

..... Petitioner

Through: Mr. R. Jawahar. Mr. Siddharth Bawa  
Mr. Anuj Garg, Mr. Mohit Sharma  
Adv. .

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Farman Ali, SPC, Mr.Athar Raza Farooquei, Adv. for UOI.  
Mr. Ravi Chawla with Mr. Avi Kalra and Mr. Avneesh Upadhyay, Advocates for R-2 & 3

\$~66

+ W.P.(C) 4824/2020 & CM No.2183/2021

M/S CILANTRO DINERS PVT. LTD

..... Petitioner

Through: Mr.Nikhil Gupta, Adv.

versus



UNION OF INDIA & ORS.

Through:

..... Respondents  
Mr. Farman Ali, SPC, Mr. Athar Raza Farooquei, Adv. for UOI.  
Mr. Rony O. John, Mr. Piyush Swami and Mr. Arshdeep Singh, Advs. for R-2 and 3.

\$~67

+ W.P.(C) 4957/2020

WHIRLPOOL OF INDIA LTD

Through:

..... Petitioner  
Mr. V. Lakshmikumaran,  
Mr. B. L. Narasimhan, Mr. Charanya Lakshmikumaran, Mr. Karan Sachdev, Mr. Agrim Arora, Mr. Avisha Khatri, Advocates

versus

UNION OF INDIA & ORS.

Through:

..... Respondents  
Mr. Tushar Mehta, SG with Mr. Zoheb Hossain, Sr. SC and Ms. Tulika Gupta, Advs. for NAA.  
Mr. Farman Ali, SPC, Mr. Athar Raza Farooquei, Adv. for UOI.  
Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-5.

\$~68

+ W.P.(C) 5347/2020 & CM No. 23558/2020

GAURSONS REALTECH PVT LTD

Through:

..... Petitioner  
Mr. Monish Panda, Mr. Mrinal Bharat Ram, Mr. Prabjot Hora, Advs.

versus

UNION OF INDIA & ORS.

Through:

..... Respondents  
Mr. Tushar Mehta, SG with Mr. Zoheb Hossain, Sr. SC and Ms. Tulika Gupta, Advs. for NAA.



Mr.Bhagvan Swarup Shukla,  
SGSC,Mr. Sarvan Kumar, adv for  
UOI

\$~69

+ W.P.(C) 5798/2020  
RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agrawal, Ms.Hemlata  
Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Anil Soni, CGSC for UOI.  
Ms. Sonu Bhatnagar, Sr. Standing  
Counsel, with Ms. Venus Mehrotra,  
Adv. & Ms. Kanak Grover, Adv. for  
R-2,5 to 7.

\$~70

+ W.P.(C) 5979/2020 & CM No.21655/2020  
EMAAR MGF LAND LTD

..... Petitioner

Through: Mr.V. Lakshmikumaran,  
Mr.B.L.Narasimhan, Mr.Charanya  
Lakshmikumaran, Mr.Karan Sachdev,  
Mr.Agrim Arora, Mr.Avisha Khatri,  
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb  
Hossain, Sr. SC and Ms.Tulika Gupta,  
Advs. for NAA.  
Mr. Parangat Pandey, Advocate for  
R-3.

\$~71

+ W.P.(C) 6671/2020  
GAURAV SHARMA FOOD INDUSTRIES

..... Petitioner

Through: Mr.Nikhil Gupta, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Vivek Goyal, CGSC for UOI/R-1



\$~72

+ W.P.(C) 7412/2020 & CM No.24800/2020  
SAMSUNG INDIA ELECTRONICS PVT LTD ..... Petitioner  
Through: Mr.Tushar Jarwal, Mr. Rahul Sateerja  
Mr.Deepak Thackur, Mr.Anurag  
Soan, Ms.Vrinda Bagaria, Advs.

versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr.Tushar Mehta, SG with Mr.Zoheb  
Hossain, Sr. SC and Ms.Tulika Gupta,  
Advs. for NAA.  
Mr. Farman Ali, SPC, Mr.Athar Raza  
Farooquei, Adv. for UOI.

\$~73

+ W.P.(C) 7736/2020

M/S PRASAD MEDIA CORPORATION PVT LTD ..... Petitioner  
Through: Mr.V. Lakshmikumaran,  
Mr.B.L.Narasimhan, Mr.Charanya  
Lakshmikumaran, Mr.Karan Sachdev,  
Mr.Agrim Arora, Mr.Avisha Khatri,  
Advocates

versus

UNION OF INDIA & ORS. .... Respondents  
Through: Ms.Aakanksha Kaul, Mr.Manek  
Singh, Advs. for NAA  
Ms. Sonu Bhatnagar, Sr. Standing  
Counsel, with Ms. Venus Mehrotra,  
Adv. & Ms. Kanak Grover, Adv. for  
R-4.

\$~74

+ W.P.(C) 8229/2020

LITECON INDUSTRIES PVT.LTD. .... Petitioner  
Through: Mr. Kumar Visalaksh, Mr. Udit Jain,  
Advocates



versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Farman Ali, SPC, Mr. Athar Raza Farooquei, Adv. for UOI.  
Mr. Vipul Agrawal, Advocate for R-2&3.

\$~75

+ W.P.(C) 8751/2020 & CM No.28192/2020

M/S SIGNATURE BUILDERS PVT. LTD.

..... Petitioner

Through: Mr. Puneet Agrawal, Ms. Hemlata Rawat and Ms. Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Harish Vaidyanathan Shankar CGSC, Ms. S. Bushra Kazim, Adv. & Ms. Manpreet Kaur Bhasin, GP for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2.

\$~76

+ W.P.(C) 9146/2020 & CM No.29630/2020

LITE BITE TRAVELS FOODS PVT LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr. B. L. Narasimhan, Mr. Charanya Lakshmikumaran, Mr. Karan Sachdev, Mr. Agrim Arora, Mr. Avisha Khatri, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ashwini Chawla, Adv. for R-2 & 3



\$~77

+ W.P.(C) 9931/2020 & CM Nos.31620-21/2020

M/S NIRALA PROJECT PVT LTD.

..... Petitioner

Through: Mr.Puneet Agrawal, Ms.Hemlata  
Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek  
Singh, Advocate for UOI.  
Mr. Farman Ali, SPC, Mr.Athar Raza  
Farooquei, Adv. for UOI.  
Ms. Neha Malik, Adv. for R-3 & 4

\$~78

+ W.P.(C) 9934/2020 & CM Nos.31623-24/2020

M/S S3 BUILDWELL LLP

..... Petitioner

Through: Mr.Puneet Agrawal, Ms.Hemlata  
Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek  
Singh, Advocate for UOI.  
Mr.Zoheb Hossain, Sr. SC with  
Mr.Vipul Agrawal, Mr.Parth Semwal,  
Jr.SC for R-2 & 3

\$~79

+ W.P.(C) 9935/2020 & CM Nos.31625-26/2020

M/S JMK HOLDINGS PVT LTD.

..... Petitioner

Through: Mr.Puneet Agrawal, Ms.Hemlata  
Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek



Singh, Advocate for UOI.  
Mr.Zoheb Hossain, Sr. SC with  
Mr.Vipul Agrawal, Mr.Parth Semwal,  
Jr.SC for R-2 & 3

\$~80

+ W.P.(C) 10901/2020 & CM Nos.34162-63/2020

S.C. JOHNSON PRODUCTS PVT. LTD. .... Petitioner  
Through: Mr.Rajat Bose, Mr.Atulya Kishore  
and Mr.Oshank Mittal, Ms.Neeladri  
C, Advs.  
versus

UNION OF INDIA, THROUGH: ITS SECRETARY & ORS.  
..... Respondents  
Through: Ms.Nidhi Raman, CGSC, Mr.Zubin  
Singh Adv. for R-1.  
Mr.Tushar Mehta, SG with Mr.Zoheb  
Hossain, Sr. SC and Ms.Tulika Gupta,  
Advs. for NAA.

\$~81

+ W.P.(C) 10932/2020 & CM Nos.34237-38/2020

M/S EMAAR MGF LAND LTD ..... Petitioner  
Through: Mr.V. Lakshmikumaran,  
Mr.B.L.Narasimhan, Mr.Charanya  
Lakshmikumaran, Mr.Karan Sachdev,  
Mr.Agrim Arora, Mr.Avisha Khatri,  
Advocates

versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr.Tushar Mehta, SG with Mr.Zoheb  
Hossain, Sr. SC and Ms.Tulika Gupta,  
Advs. for NAA.  
Ms.Neha Malik, Adv. for DGAP.



\$~82

+ W.P.(C) 990/2021

M/S BPTP LTD.

..... Petitioner

Through: Mr.Kishore Kunal, Mr.Manish  
Rastogi, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb  
Hossain, Sr. SC and Ms.Tulika Gupta,  
Advs. for NAA.

Ms. Sonu Bhatnagar, Sr. Standing  
Counsel, with Ms. Venus Mehrotra,  
Adv. & Ms. Kanak Grover, Adv. for  
R-4.

Mr. Asheesh Jain, CGSC, Mr. Adarsh  
Kr. Gupta, Adv. for UOI

\$~83

+ W.P.(C) 997/2021 & CM No.2721/2021

M/S MAN REALTY LTD & ANR.

..... Petitioners

Through: Mr.V. Lakshmikumaran,  
Mr.B.L.Narasimhan, Mr.Charanya  
Lakshmikumaran, Mr.Karan Sachdev,  
Mr.Agrim Arora, Mr.Avisha Khatri,  
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb  
Hossain, Sr. SC and Ms.Tulika Gupta,  
Advs. for NAA.

Mr. Farman Ali, SPC, Mr.Athar Raza  
Farooquei, Adv. for UOI.





\$~84

+ W.P.(C) 1357/2021  
M/S INFINITI RETAIL LTD

..... Petitioner

Through: Mr.Rohan Shah, Mr. Mihir  
Deshmukh, Ms. Megha, Mr.Jay  
Gandhi and Mr. Rajat Mittal,Advs.

versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Mr. Dev P Bhardwaj,CGSC with  
Ms.Anubha Bhardwaj,Adv for UOI.  
Mr.Tushar Mehta, SG with Mr.Zoheb  
Hossain, Sr. SC and Ms.Tulika Gupta,  
Advs. for NAA.

\$~85

+ W.P.(C) 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED ..... Petitioner

Through: Mr. Rohan Shah, Mr. S. Mahesh  
Sahasranaman, Mr. SriSabari Rajan,  
Ms. Geetanjali Murti & Mr. Kumar  
Harshvardhan, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb  
Hossain, Sr. SC and Ms.Tulika Gupta,  
Advs. for NAA.

\$~86

+ W.P.(C) 1593/2021 & CM No.4529/2021  
RAYMOND CONSUMER CARE LTD.

..... Petitioner

Through: Mr.V. Lakshmikumaran,  
Mr.B.L.Narasimhan, Mr.Charanya  
Lakshmikumaran, Mr.Karan Sachdev,  
Mr.Agrim Arora, Mr.Avisha Khatri,  
Advocates

versus



UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Pradeep Kumar Sharma, Adv.for  
UOI.

Mr.Tushar Mehta, SG with Mr.Zoheb  
Hossain, Sr. SC and Ms.Tulika Gupta,  
Advs. for NAA.

\$~87

+ W.P.(C) 1765/2021

M/S LE REVE

..... Petitioner

Through:

Mr.Nikhil Gupta, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Rishabh Sahu, Adv. for UOI.  
Mr.Ashwini Chawla, Adv. for R-2 &  
3

\$~88

+ W.P.(C) 1766/2021  
NEEVA FOODS PVT. LTD

..... Petitioner

Through:

Mr.Nikhil Gupta, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Aditya Dewan, Adv. for R-2 & 3

\$~89

+ W.P.(C) 1852/2021 & CM No.5359/2021  
M/S SUBWAY SYSTEMS INDIA PVT LTD

..... Petitioner

Through:

Mr.Abhishek A Rastogi and  
Mr.Pratyushprava Saha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Satya Ranjan Swain, CGSC,  
Mr.Kautilya Birat, Adv. for R-1.



Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA.

\$~90

+ W.P.(C) 1951/2021 & CM Nos.5705-06/2021  
M/S SUB WEST RESTAURANTS LLP ..... Petitioner  
Through: Mr.Abhishek A Rastogi and  
Mr.Pratyushprava Saha, Advs.  
versus

UNION OF INDIA & ORS. .... Respondents  
Through: Ms.Sunieta Ojha,Adv. for R-1.  
Mr.Aditya Dewan, Adv. for R-3  
Ms. Sonu Bhatnagar, Sr. Standing  
Counsel, with Ms. Venus Mehrotra,  
Adv. & Ms. Kanak Grover, Adv. for  
R-4.

\$~91

+ W.P.(C) 2440/2021  
BONNE SANTE ..... Petitioner  
Through: Mr.Nikhil Gupta, Adv.  
versus  
UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Pradeep Kumar Sharma, Adv.for  
UOI.  
Mr.Rony O. John, Mr.Piyush Swami  
and Mr.Arshdeep Singh, Advs. for R-  
2 and 3.

\$~92

+ W.P.(C) 2897/2021 & CM No.8726/2021  
ITC LIMITED & ANR. .... Petitioners  
Through: Mr. Ajay Aggarwal, Advocate  
versus



UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA.

\$~93

+ W.P.(C) 3306/2021

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through:

Mr.V. Lakshmikumaran, Mr.B.L.Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr.Agrim Arora, Mr.Avisha Khatri, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ripudaman Bhardwaj, CGSC and Kushagra Kumar, Adv for R-1. Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA.

\$~94

+ W.P.(C) 3327/2021

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD

..... Petitioner

Through:

Mr.V. Lakshmikumaran, Mr.B.L.Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr.Agrim Arora, Mr.Avisha Khatri, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Vivek Goyal, CGSC for UOI/R-1.



Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Adv. for NAA.

\$~95

+ W.P.(C) 3508/2021 & CM Nos.25152-53/2021

M/S ALTON BUILDTECH INDIA PVT LTD ..... Petitioner

Through: Mr.Tarun Gulati, Sr Adv with Ms.Ruby Singh Ahuja, Mr.Vishal Gehrana, Ms.Kritika Sachdeva, Mr.Navandeep Matta, Ms.Tuhina, Adv, Advocates.

versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Vinod Diwakar, CGSC for UOI. Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Adv. for NAA.

\$~96

+ W.P.(C) 3867/2021

M/S ELECTRONICS MART INDIA LTD ..... Petitioner

Through: Mr.Nikhil Gupta, Adv.

versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Farman Ali, SPC, Mr.Athar Raza Farooquei, Adv. for UOI. Mr. Yunus Malik, Adv. for NAA.

\$~97

+ W.P.(C) 4600/2021

INOX LEISURE LIMITED. .... Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain, Adv.

versus



UNION OF INDIA & ORS.

Through:

..... Respondents  
Mr.Abhay Prakash Sahay, CGSC,  
Ms. Mannu Singh, Mr.Kunal  
Dhawan, Ms.Swayamprabha, Advs  
for UOI.  
Mr.Tushar Mehta, SG with Mr.Zoheb  
Hossain, Sr. SC and Ms.Tulika Gupta,  
Advs. for NAA.

\$~98

+ W.P.(C) 4789/2021

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

..... Petitioner  
Through: Mr.Abhishek A Rastogi and  
Mr.Pratyushprava Saha, Advs.  
versus

UNION OF INDIA & ORS.

Through:

..... Respondents  
Mr.Abhay Prakash Sahay, CGSC,  
Ms. Mannu Singh, Mr.Kunal  
Dhawan, Ms.Swayamprabha, Advs  
for UOI.  
Mr.Tushar Mehta, SG with Mr.Zoheb  
Hossain, Sr. SC and Ms.Tulika Gupta,  
Advs. for NAA.

\$~99

+ W.P.(C) 4954/2021 & CM No.15205/2021

M/S KRISHNA TRADING COMPANY

..... Petitioner  
Through: Mr.V. Lakshmikumaran,  
Mr.B.L.Narasimhan, Mr.Charanya  
Lakshmikumaran, Mr.Karan Sachdev,  
Mr.Agrim Arora, Mr.Avisha Khatri,  
Advocates

versus

UNION OF INDIA & ORS.

Through:

..... Respondents  
Mr.Tushar Mehta, SG with Mr.Zoheb  
Hossain, Sr. SC and Ms.Tulika Gupta,  
Advs. for NAA.



**CORAM:**  
**HON'BLE MR. JUSTICE MANMOHAN**  
**HON'BLE MR. JUSTICE NAVIN CHAWLA**

**ORDER**

% **23.09.2021**

Mr. P. Chidambaram, learned senior counsel, has concluded his arguments.

List for further arguments on 8<sup>th</sup> November, 2021 at the end of the Board.

Since final arguments have commenced in the present batch of matters, interim arrangements made by this Court, if any, shall continue till the disposal of the writ petitions. Accordingly, pending applications stand disposed of.

**MANMOHAN, J**

**NAVIN CHAWLA, J**

**SEPTEMBER 23, 2021/rv**